

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 40/KB/2018

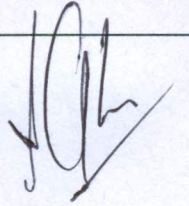
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	Chemtan Chemical Co.-Vs- Park Leather Industries Pvt.Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Sunil Ghosh -
Advocate

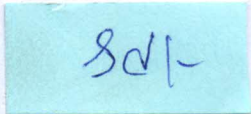
Chemtan Chemical
Co.



ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

It is learnt that as per order dated 10/01/2018 the operational creditor did not serve notice of admission on the corporate debtor. Therefore, the petitioner is hereby directed to serve notice of admission on the corporate debtor and file affidavit of service within 7 days from today, fixing on **23/02/2018** for hearing.


(Jinan K.R.)
Member (J)